# HIGH COURT OF JAMMU & KASHMIR AND LADAKH
## (Office of the Registrar General at Jammu)
**\*\*\*\*\***

**Subject:-  Altering the territorial limits/jurisdiction of the Civil Judge (Senior Division)/Sub Judge Ramnagar and Munsiff, Chenani (Udhampur).**

## NOTIFICATION

### No.:\2,2ᴗ of 2025/RG                    Dated: ٦.04.2025

In partial modification to all notifications, so far they pertain to the aforementioned subject, the High Court of J&K and Ladakh, in exercise of the powers vested under Section 22 of the Civil Courts Act, 1977 and in-terms of Section 12 of Bhartiya Nagrik Suraksha Sanhita, is pleased to order delimitation of eight (8) Panchayats of Tehsil Latti Marothi from the limits of local Jurisdiction of the Court of Civil Judge (Senior Division)/Sub Judge, Ramnagar (Udhampur) and inclusion of the same in the Territorial Jurisdiction of the Court of Civil Judge (Junior Division)/Munsiff, Chenani (Udhampur).

**By Order.**
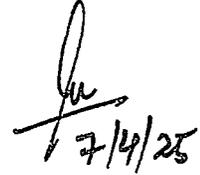
**(Shahzad Azeem)**
**Registrar General**
**Dated:**٦.04.2025

**No.:\⁹ᴗᴗ\₋\ℚ    /RG/GS**
**Copy of the above forwarded to the:**
1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
    ...... *for information of their Lordships.*
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Principal District and Sessions Judge, Udhampur;
9. Deputy Commissioner, Udhampur;
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
11. Chief Judicial Magistrate, Udhampur;
12. Sub Judge, Ramnagar;
13. Munsiff, Chenani;
    ....... *for information and necessary action.*
14. Manager, Government Press, Jammu for publication in the gazette.
15. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
16. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
17. Order File.

**Registrar General**